

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

Excise Appeal No. 86056 of 2015

(Arising out of Order-in-Appeal No. NGP/EXCUS/000/APPL/301-302/14-15 dated 09.03.2015 passed by the Commissioner of Customs, Central Excise & Service Tax (Appeals), Nagpur.)

Dy. Executive Engineer (Civil)

.....Appellant

VERSUS

Commissioner of Central Excise, Nagpur

.....Respondent

APPEARANCE:

None for the Appellant

Shri Xavier P.M. Mascarenhas, Superintendent, Authorised
Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 22.10.2024
Date of Decision: 22.10.2024

The appeal is dismissed. For order, see order of date in Excise Appeal
No. 86055 of 2015.

(Dr. Suvendu Kumar Pati)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

Prasad